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HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

MOST IMMEDIATE

No. /DHC/GAZ.IIB/G-8/NDMC/2023

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Director (Personnel),
New Delhi Municipal Council,
Secretary's Estt. Branch,
Palika Kendra, New Delhi.

Sub.: Repatriation of Ms.Gomati Manocha, DHJS, presently posted as Legal Advisor in New Delhi Municipal Council on deputation basis, to her parent cadre.

Sir,

(S)MSEZ

I am directed to refer to your letter dated 15.03.2023 and to say that Hon'ble the Chief Justice has been pleased to order repatriation of Ms.Gomati Manocha, DHJS, presently posted as Legal Advisor in New Delhi Municipal Council on deputation basis, to her parent cadre on completion of her deputation period, i.e, on 22.03.2023.

You are, therefore, requested to relieve Ms.Gomati Manocha, DHJS, on completion of her deputation period, i.e, on 22.03.2023 so as to enable her to join the parent cadre.

Yours sincerely,

Sd/-
(Shankar Singh)
Joint Registrar (Gaz.IIB)
for Registrar General

Endst. No. 1093-97 DHC/GAZ.IIB/G-8/DLSA/2023

Dated: 21/03/20

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, South-West District, Dwarka, New Delhi.
3. Ms.Gomati Manocha, DHJS, presently posted as Legal Advisor in New Delhi Municipal Council, with the request to report to the Principal District & Sessions Judge, South-West District, Dwarka, New Delhi, on being relieved.
4. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
5. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

Judl. Br.

Amit Narayan
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.-IIB)

P. DSS (Hqrs.)
23/03/23

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2023/22462-500

Dated, Delhi the 12 MAR 2023

Sub:- Repatriation of Ms. Gomati Manocha, DHJS presently posted as Legal Advisor in New Delhi Municipal Council on deputation basis to her parent cadre.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.


(Rakesh Pandit)

Addl. District & Sessions Judge
Link Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi
